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**CENTRAL ADMINISTRATIVE TRIBUNAL, MUMBAI BENCH,
CIRCUIT BENCH SITTING AT AURANGABAD**

ORIGINAL APPLICATION NO. 212/7/2016
(with MA No. 210/192/2017)

Dated this Thursday, the 12th day of December, 2019

**CORAM: R.VIJAYKUMAR, MEMBER (ADMINISTRATIVE)
RAVINDER KAUR, MEMBER (JUDICIAL)**

Vikas S/o Kailash Jadhav, Age: 25 years, Occ: Education,
 R/o Rekha Kailash Jadhav, JL-3 Kishor Nagar,
 Opp. Water Tank, Khandwa, Tq. & District Khandawa [M.P.]
 R/o C/o Bajirao Ukha Patil, At Post Brahamanpuri,
 Tq Shahad, District: Nandurbar. ... Applicant
 (By Advocate Shri S.S.Kulkarni)

Versus

1. The Union of India, Through its Secretary,
 Ministry of Communication & Information Technology,
 Department of Post [Recruitment Division], New Delhi 110 001.
2. The Post Directorate, Dak Bhawan, Sansad Marg,
 New Delhi 110 001.
3. Chief Post Master General, Maharashtra Circle, Mumbai – 32.
4. The Post Master General, Aurangabad Region,
 Cantonment, Aurangabad 431 001. ... Respondents

ORAL ORDER

Per : R.VIJAYKUMAR, MEMBER (A)

At the outset, Shri S.S.Kulkarni, learned counsel for the applicant submits that the applicant has since written the test and joined the service and does not press the application.

2. In the circumstances, the OA is dismissed as withdrawn.
 No costs.
3. MA No.192/2017 also stands dismissed as withdrawn.

(Ravinder Kaur)
Member (Judicial)

(R. Vijaykumar)
Member (Administrative)

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